

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 133**  
TO BE ANSWERED ON 11.12.2018

**LOAN GIVEN FOR RENEWABLE ENERGY PROJECTS**

133. DR. L. HANUMANTHAI AH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of people who have been given loan with lower interest for setting up of new renewable energy projects and production units in the country including Karnataka, the details thereof; and

(b) the target being fixed by Government to produce more energy through this loan scheme?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R. K. SINGH)

(a) & (b) There is no specific scheme of the Ministry of New and Renewable Energy (MNRE) under which loan is provided at lower rate of interest for renewable energy projects.

For renewable energy projects banks and financial institutions charge interest at rates depending on project viability, RBI guidelines and market conditions. IREDA, the Ministry's RE financing body extends a rebate of 0.5 % per annum on the existing interest rates, to encourage promoters in SC/ST, women, ex-servicemen and handicapped categories.

However loans at lower interest rates are being made available for renewable energy projects by some banks like State Bank of India, Punjab National Bank by availing lines of credit from World Bank, ADB, KfW, etc., for renewable energy projects in the country.

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